## <u>PUNJAB VIDHAN SABHA SECRETARIAT</u>

**Unstarred Questions** 

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON Tuesday, the 3rd March, 2020

# To extend benefits of Old Age, Shagun Scheme and MGNREGA to the beneficiaries

330. <u>Sardar Kulwant Singh Pandori, M.L.A.</u>:- Will the Social Security Minister be pleased to state whether it is a fact that the beneficiaries of the old age, shagun scheme and MGNREGA do not get the benefits of these services in time, if so, the action being taken by the government to ensure the timely delivery of these services; information be provided in details?

## To compensate the villages of Sub-Division Budhlada for burnt crop

**412.** Shri Budh Ram, M.L.A:- Will the Revenue Minister be pleased to state whether it is a fact that wheat crops had burnt for some reason during April, May 2019 in 8 villages of sub-division Budhlada; if so, the separate amount of compensation given to the affected farmers and if not given, the time by which this compensation is likely to be given to the concerned farmers?

#### Sanctioned Posts at I.T.I Budhlada

- 413. Shri Budh Ram, M.L.A:- Will the Technical Education Minister be pleased to state:-
- a) the different trades being offered at I.T.I Budhlada alongwith the total number of sanctioned and vacant posts therein;
- b) whether Teachers (Group Instructor) are in adequate numbers to run these trades; if the posts are vacant the efforts being done by the Govt. to fill up these posts;
- c) the time by which requisite fund is likely to be released by the Govt. to repair the building of I.T.I Budhlada?

### To make lights at Railway Bridge functional again

414. Shri Budh Ram, M.L.A:- Will the Public Works (B & R) Minister be pleased to state whether it is a fact that lights on railway bridge at Budhlada which were in working condition earlier are non-functional now-a-days; if so, the time by which said lights falling under Municipal Council, Budhlada are likely to be made functional again?

### To release motor connection for irrigation

- 415. Shri Budh Ram, M.L.A:- Will the Chief Minister be pleased to state:-
- a) whether it is a fact that the farmers to whom demand notices were issued to release agriculture pumps connections for irrigation were given permission to extend time of demand notice by submitting requisite fee;
- b) if reply to part (a) above be in the affirmative, the farmers who could not get connection in fixed three months due to some reason or were having no knowledge regarding this, whether there is any proposal under consideration of the govt. to extend time-limit for the needy farmers one more time; if so, the time by which notification regarding the same is likely to be issued?

Chandigarh The 28<sup>th</sup> February, 2020 Cycar 2/3/2020 Superintendent Punjab Vidhan Sabha Chandigarh

Shashi Lakhanpal Mishra, Secretary, Punjab Vidhan Sabha.